

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 114
CP(IB) 187 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Durst image Technology India Pvt Ltd
V/s
Cengres Tiles Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned Counsel, Mr. Jwail B Soneji
For the Corporate Debtor : Learned PCS, Mr. Kunjal Dalal

ORDER

Pleadings are completed.

They are available on E-portal.

Matter stands adjourned for hearing on 21.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)
MEMBER (JUDICIAL)